

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 220/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Acorus Investments Pvt. Ltd

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<u>Harish Pillai</u>	<u>Adv.</u>	<u>[Signature]</u>

Common Order

TCSP 218/230-232/NCLT/MB//MAH/2017
TCSP 219/230-232/NCLT/MB//MAH/2017
TCSP 220/230-232/NCLT/MB//MAH/2017
TCSP 221/230-232/NCLT/MB//MAH/2017
TCSP 222/230-232/NCLT/MB//MAH/2017
TCSP 223/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed, vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)